

(b) whether any of these schemes have been sanctioned; and

(c) if so, what amount is proposed to be given to the Punjab Government for this purpose during this period?

The Minister of Education (Dr. K. L. Shrimall): (a) Nil.

(b) and (c). Do not arise.

After-care Programme in Punjab

1463. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the amount allotted to Punjab under the After-care Programme for rehabilitation of prisoners during the Second Five Year Plan period so far?

The Deputy Minister of Home Affairs (Shrimati Alva): A sum of Rs. 28,000/- was allotted to the State Government upto 1957-58 as central assistance under the After-care Programme for establishing a State Home and a District Shelter for men discharged from correctional institutions like jails, reformatories etc.

International Centres in India

1464. Shri Shivananjappa: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that a chain of international centres to cater to the cultural needs of foreign students is being set up at principal centres in India; and

(b) if so, the details thereof?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). Yes, Sir. The Indian Council for Cultural Relations has already set up two International Students' hostels in rented buildings in Calcutta and Delhi. The capacity of these hostels is 39 and 15 students respectively. The Council is making efforts to start International Clubs-cum-Hostels in Bombay and Madras.

Settlement in Andamans

1465. Shri Prakash Vir Shastri: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons from

outside the islands rehabilitated so far in Andaman Islands;

(b) the arrangements made for providing them employment; and

(c) for what purpose Government propose to use the jails where eminent political leaders were kept as prisoners?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). 2,293 families comprising 8,926 persons from outside have been settled in the Andaman Islands so far. Out of them, 2,280 families comprising 8,875 persons have been settled as agriculturists on land and 13 families comprising 51 persons as artisans. The heads of the artisan families have been employed in various establishments of the Andaman Administration:

(c) The different wings of the jail have been utilised for—

- (i) District Jail;
- (ii) Dharamsala for settlers;
- (iii) Residential accommodation for Government servants;
- (iv) Surgical and female wards of Port Blair hospital.

Transfer of Employees in Central Excise Department

1466. { Shri D. A. Katti:
Shri Manay:

Will the Minister of Finance be pleased to state:

(a) whether the rules of transfer of employees in the Central Excise Department are framed by the Central Board of Revenue or by the Collectors of different Collectorates; and

(b) if framed by the Collectors, whether there is any unanimity in these rules?

The Minister of Finance (Shri Morarji Desai): (a) There are no prescribed rules as such regarding

transfer of officers. The Central Board of Revenue have, however, laid down certain guiding principles and procedure for regulating transfers of Class II and III officers. These principles are generally followed by the Collectors. The transfers of Class I officers are ordered by the Board.

(b) Does not arise

Carrying of Night-Soil

1467. Shri B. C. Mullick: Will the Minister of Home Affairs be pleased to state

(a) whether the sub-Committee appointed by the Central Advisory Board for Harijan Welfare for preparing a scheme to put an end to the carrying of night-soil in baskets or buckets has visited any place in the country;

(b) if so, the places they have visited so far, and

(c) the probable date of completion of their tour?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b) The Sub-Committee has so far, visited Himachal Pradesh, Punjab, Bihar West Bengal, Orissa and Bombay

(c) It is not possible to indicate any probable date at this stage

भादिव जाति क्षेत्रों में विद्यमान चर्म-प्रचारक

१४६८. श्री मोहन स्वयंभू: क्या मूह-कार्य मंत्री यह बताने की कृपा करेंगे कि सीमान्त और भादिवजाति क्षेत्रों में इस समय कार्य करन वाले विद्यमान चर्म-प्रचारकों और उनके केन्द्रों की सूच्या का वरीरा क्या है ?

मूह-कार्य मंत्री (श्री मो० व० पन्त): सूचना इकट्ठी की जा रही है और बिलने पर वह समा पटल पर रख दी जायेगी।

Post-matric Scholarships to Scheduled Castes and Scheduled Tribes in Madras

1469 Shri Subbiah Ambalam: Will the Minister of Education be pleased to state

(a) the number of applications received from candidates belonging to Scheduled Castes, Scheduled Tribes and other Backward Classes from Madras State for post-matriculation scholarships of the Central Government and the number of scholarships awarded to each of these classes during 1958-59, and

(b) the number of renewal scholarships given to each of these classes during 1958-59?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b) A statement is laid on the Table of the House

STATEMENT

Name of the Community	Number of applications received in time			Number of scholarships so far sanctioned		
	Fresh	Renewal	Total	Fresh	Renewal	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Scheduled Castes	1,197	557	1,754	1,100	507	1,616
Scheduled Tribes	21	8	29	16	6	22
Other Backward Classes	6,490	963	7,453	973	935	1,908
TOTAL	7,708	1,528	9,236	2,098	1,448	3,546